

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**A.Nos.293/2015 & IA No.476/2015, A.No.278/2015 & IA No.455/2015,
A.No.23/2016 & IA No.61/2016 and A.No.24/2016 & IA No.65/2016**

Dated : 09th May, 2016

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

A.No.293 of 2015 & IA No.476 of 2015

**JSW Steel Ltd. ... Appellant(s)
Versus
Tamil Nadu Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant : Mr. Senthil Jagdeesan and
Ms. Suchitra Kumbhat

Counsel for the Respondent(s) : Mr. S. Vallinayagm for TNERC

A.No.278 of 2015 & IA No.455 of 2015

**JSW Steel Ltd. ... Appellant(s)
Versus
Tamil Nadu Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant : Mr. Senthil Jagdeesan and
Ms. Suchitra Kumbhat

Counsel for the Respondent(s) : Mr. S. Vallinayagm for TNERC

A.No.23 of 2016 & IA No.61 of 2016

**Tamil Nadu Newsprint & Papers Ltd. ... Appellant(s)
Versus
Tamil Nadu Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant : Mr. Senthil Jagdeesan and
Ms. Suchitra Kumbhat

Counsel for the Respondent(s) : Mr. S. Vallinayagm for TNERC

A.No.24 of 2016 & IA NO.65 of 2016

**TANFAC Industries Ltd.
Versus**

... Appellant(s)

Tamil Nadu Electricity Regulatory Commission

... Respondent(s)

Counsel for the Appellant : Mr. Senthil Jagdeesan and
Ms. Suchitra Kumbhat

Counsel for the Respondent(s) : Mr. S. Vallinayagm for TNERC

ORDER

In this batch of appeals, being Appeal Nos.293 of 2015, 278 of 2015, 23 of 2016 and 24 of 2016, the pleadings are already complete.

We make it clear that the State Commission in spite of due service has failed to reply to the appeal memo and it shall not be given any more time.

Post this matter for hearing on **08th August, 2016.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

sh/kt